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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A. 140/1999

New Delhi this the 8th day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Sh. Vidya Sagar  
S/O Shri Nathu Ram  
Ex. Demonstrator, Safderjung  
Hospital,  
R/O 79, Bhogal Road, Jungpura,  
New Delhi.

.. Applicant

(By Advocate Sh.S.C. Saxena )

Versus

1. The Secretary,  
Ministry of Health,  
Govt. of India, Nirman Bhawan,  
New Delhi.

2. Medical Supdt.  
Safderjung Hospital,  
New Delhi.

.. Respondents

(By Advocate Sh.K.C.D. Gangwani )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Applicant impugns the respondents order dated 19.7.97 (Annexure-I) and states that his representation dated 1.6.98 (Annexure-II) has not yet been disposed of.

2. We have heard applicant's counsel Sh. Saxena.

3. On the last date because of the failure of the respondents to file reply despite several opportunities, we had requested Sh.K.C.D. Gangwani, Senior Standing Counsel to ensure that steps were taken by respondents to file reply. Sh. Gangwani has appeared before us and states that despite of his best efforts, the respondents have not cooperated with him for filing reply and, therefore, seeks further time to do so.

applicant's

4. We note that the representation dated 1.6.98 has not still been disposed of by the respondents.

5. Under the circumstances this OA is disposed of with a direction to the respondents to consider the applicant's claim as contained in the aforesaid representation dated 1.6.98 and pass a detailed, speaking and reasoned order thereon in accordance with law within three months from the date of receipt of a copy of this order. No costs.

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)

Member (J)

S.R. Adige  
(S.R. Adige )  
Vice Chairman (A)

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